

Central financial assistance to States from 1958-59 sanctions for the release of Central assistance are issued under broad heads of development such as "Agri. Production, Minor Irrigation and Land Development, etc." The issue of scheme-wise sanctions has been dispensed with since 1958-59. It is not, therefore, possible to indicate separately for irrigation wells amounts of loans and subsidies given. These schemes come under the Head of Development "Agricultural Production including Minor Irrigation and Land Development". The total Central assistance released to States during the period 1961-62 to 1964-65 under this Head of Development for State Plan schemes is about Rs. 185.13 crores as loans and about Rs. 66.43 crores as grants (Actuals for 1961-64 and anticipated for 1964-65). The figures for 1965-66 will be available in due course.

(d) Yes.

(e) The Fourth Five Year Plan outlays are still under consideration.

Package Programme in Paddy

564. **Shri H. C. Linga Reddy:** Will the Minister of Food and Agriculture be pleased to state:

(a) the number of districts in the various States where package programme in paddy has been introduced;

(b) the amount spent on the programme and the results achieved so far;

(c) the percentage of increase in food production in these districts; and

(d) whether Government propose to cover the remaining districts also?

The Deputy Minister in the Ministry of Food and Agriculture (Shri Shah Nawaz Khan): (a) The number of districts selected in each State where the Intensive Agricultural Areas Programme with emphasis on

increasing production of paddy is being implemented is given below:—

| State | Number of districts selected |
|-------------------|------------------------------|
| 1. Andhra Pradesh | 10 |
| 2. Assam. | 6 |
| 3. Bihar. | 5 |
| 4. Gujarat | 4 |
| 5. Kerala. | 3 |
| 6. Madras | 4 |
| 7. Madhya Pradesh | 3 |
| 8. Maharashtra | 12 |
| 9. Mysore. | 2 |
| 10. Orissa. | 4 |
| 11. Punjab | 5 |
| 12. Uttar Pradesh | 4 |
| 13. West Bengal | 9 |
| TOTAL | 71 |

Besides, the programme also covers two blocks in Pondicherry.

(b) Information regarding actual expenditure incurred on the implementation of the programme during 1964-65 is not yet available.

(c) Information regarding the actual increases in crop yields in the selected districts is not yet available.

(d) In determining the areas to be covered under the programme, the State Governments have kept the following considerations in view:

- (i) Availability of assured water supply over as large an area as possible.
- (ii) Minimum of natural hazards in the selected areas such as, susceptibility to floods, acute soil conservation problems, soil salinity and alkalinity etc.
- (iii) Comparatively well developed village institutions like Co-operatives and Panchayats.
- (iv) Availability of trained man power and other resources.

It is not proposed to bring any additional district under the programme during the Fourth Five Year Plan. Even to provide inputs like fertilisers or plant protection chemicals for the areas selected would entail a vast effort.

Flue-Cured Virginia Tobacco

565. { **Shri M. N. Swamy:**
 { **Shri Laxmi Dass:**

Will the Minister of **Food and Agriculture** be pleased to state:

(a) whether it is a fact that the Board of Agricultural Development and Marketing have recommended trials in new areas for growing flue-cured virginia tobacco; and

(b) if so, the Districts and Taluqs in Andhra Pradesh where these trials are to be carried out?

The Deputy Minister in the Ministry of Food and Agriculture (Shri Shah Nawaz Khan): (a) Yes.

(b) Some trials have already been conducted at Kanigiri and Darsi in Nellore District, Markapur and Atmakur in Kurnool District and Gurajala in Guntur District and they have shown promising results. However, further confirmation of results is necessary.

Animal Husbandry Board

566. { **Shri M. N. Swamy:**
 { **Shri Laxmi Dass:**

Will the Minister of **Food and Agriculture** be pleased to state:

(a) whether the Board of Animal Husbandry has reviewed the progress of the various research projects on animal husbandry;

(b) if so, the main features thereof; and

(c) whether any steps have been recommended to encourage the Ongole breed of Cattle?

The Deputy Minister in the Ministry of Food and Agriculture (Shri Shah Nawaz Khan): (a) No; the pro-

gress of research projects is not reviewed by the Board of Animal Husbandry Research as it only considers new schemes and extension proposals received from State Governments etc., for financial assistance from the Council.

(b) Does not arise.

(c) No; at present there is no research scheme in operation on the Ongole breed of Cattle, which is financed by the Council.

Hindustan Shipyard

567. **Shri M. S. Murthi:** Will the Minister of **Transport** be pleased to state:

(a) whether it is a fact that a revised schedule of ship construction has been introduced in the Hindustan shipyard at Visakhapatnam since 1964-65; and

(b) if so, the details thereof?

The Minister of Transport (Shri Raj Bahadur): (a) and (b). The matter is still under consideration.

Death of Lioness in Zoo

568. **Shri Surendra Pal Singh:** Will the Minister of **Food and Agriculture** be pleased to state:

(a) whether it is a fact that in the 1st week of July, 1965, there was a fight between two lionesses in the Delhi Zoo, which resulted in the death of one of the animals; and

(b) if so, what caused the fight between the two lionesses and whether both the animals were inmates of the same enclosure?

The Deputy Minister in the Ministry of Food and Agriculture (Shri Shah Nawaz Khan): (a) The fight took place on the 22nd June, 1965 resulting in the death of one of the lionesses.

(b) There was no apparent reason for the fight. Both the animals had been inmates of the same enclosure,